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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ O.M.P. (COMM) 6/2017

HINDUSTAN HYDRAULICS PVT. LTD.Petitioner

Through: Mr. Faizal Zafar, Advocate.

versus

UNION OF INDIARespondent

Through: Mr. Mukul Singh, CGSC for UOI

with Ms. Ira Singh and Mr. Bharat

Singh, Advocates.

CORAM:

HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

ORDER 09.06.2025

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Today i.e. on 09.06.2025 vide separate order, the judgment in the matter has been pronounced though VC in the presence of the learned counsels for the parties.

MANOJ KUMAR OHRI, J

JUNE 9, 2025/rd